



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
56 WA/259/2024 B/O	MAMONI @ MAMANI BAYAN AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
15)	MR. O P BHATI	05-08-2024	To	11-08-2024
16)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



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BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./135/2024 IN WA 375/2023 (D/O), B/O	THE GENERAL MANAGER(LA AND COORD) Versus ILABATI DEB AND ORS	MR. D GOGOI	MR. A J SARMA DY.S.G.I. SC, K A A C
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
66	WP(C)/3868/2024 CAVT. NO.07192/024, FIXED	DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. R ISLAM SC, EDU FOR CAVEATOR
67	WP(C)/3899/2024 B/O	NIJWM BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAİN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I. SC, BTC
ADMISSION				
68	WP(C)/5501/2022 FIXED	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAİR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
37	WP(C)/3044/2023 FIXED	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST
38	WITH WP(C)/3041/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
39	WITH WP(C)/3042/2023	HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, BTC SC, FOREST
40	WP(C)/3530/2024 FIXED	INAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B TALUKDAR MR. M DAS MS. S BHATTACHARYYA	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2048/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
71	I.A.(Civil)/1178/2024 FIXED in WP(C)/3987/2022 WITH WP(C)/3987/2022	RUNUMEE DAS Versus THE STATE OF ASSAM AND ORS	MRS A SAIKIA MS. U SAUD	GA, ASSAM
		JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
ORDERS				
72	I.A.(Civil)/2304/2024 (CONNECTED WITH ITEM NO. 69 IN THE DAILY LIST) in WP(C)/3335/2016	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR. V N UPADHYAY MR. V N UPADHYAY	MR.B DEKA DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./2278/2024 B/O	PRASENJIT ROY Versus THE STATE OF ASSAM	MR. A M BORA MR. M SHARMA MR. V A CHOWDHURY MS. S YASMIN MR. M S HUSSAIN	PP, ASSAM
MOTION				
58	AB/2040/2024 B/O	NIRAJ NANDAN SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
59	AB/2042/2024 B/O	SAMSUL MUNSHI AND 7 ORS Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./1749/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DIPAK DAS Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
BAIL HEARING				
61	AB/212/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MR S HOQUE M ISLAM	PP, ASSAM
62	AB/1656/2024 FIXED	JALAL UDDIN @ JALAL UDDIN CHOUHDURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
63	AB/1845/2024 CONNECTED WITH ITEM NO 51 IN THE DAILY CAUSE LIST.	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
51	I.A.(Civil)/2341/2019 FIXED in RSA/2841/2019 WITH RSA/2841/2019 (Filing Number)	MOZILA BIBI AND ANR Versus GIYASUDDIN SK AND 7 ORS. MOZILA BIBI AND ANR Versus GIYASUDDIN SK AND 7 ORS	MR. K R PATGIRI MS. C DAS	
52	RSA/18/2023 WITH LCR, FIXED	REJIYA KHATUN Versus AKBAR KHA AND 6 ORS .	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	A RAHMAN (R-3,6) MD I H LASKAR (R-3,6) MD I H LASKAR (R-3,6) MR. R A MAZUMDER (R-2,4,5,7)
53	I.A.(Civil)/2292/2024 MAC.APP. 221/2024(D/O), B/O in MACApp./221/2024	DIPTI GOGOI AND 2 ORS. Versus PRABIN GOGOI AND ANR,	MR VINOD BASFOR	
54	I.A.(Civil)/2301/2024 B/O in MACApp./319/2024 WITH MACApp./319/2024	KHANJILA BORO @ KANJILA BRAHMA AND ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED UNITED INDIA INSURANCE COMPANY LIMITED Versus KHANJILA BORO @ KANJILA BRAHMA AND ORS.	MR. A T SARKAR MR A MALEK MR. R C PAUL	MR. R C PAUL MR A HUSSAIN (R-1,1.4) MR. A T SARKAR (R-1,1.4)
55	I.A.(Civil)/2324/2024 B/O in MFA/6468/2024 WITH MFA/6468/2024 (Filing Number) WITH I.A.(Civil)/8264/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MUNTAJ ALI AND ANR NATIONAL INSURANCE COMPANY LTD Versus MUNTAJ ALI AND ANR A NATIONAL INSURANCE COMPANY LTD Versus MUNTAJ ALI AND ANR A	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MR. R GOSWAMI	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/3794/2024 FIXED	DR. BINU SHARMA Versus NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	
ADMISSION				
52	WP(C)/3047/2017 FIXED	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
53	WP(C)/7732/2017 FIXED	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
54	WP(C)/63/2021 FIXED	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH

LEAVE NOTE OF ADVOCATES FOR 05/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
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11)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
15)	MR. O P BHATI	05-08-2024	To	11-08-2024
16)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,5th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./1937/2024 FIXED	AZAHAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
52	Bail Appln./2088/2024 FIXED	MASHUK AHMED BARBHUIYA Versus THE UNION OF INDIA	MRS. R RONGMEI MS. K L R YANTHAN MS. J GHOSH	SC, CUSTOMS
53	WITH Bail Appln./2257/2024	MOHIT KUMAR SINGH Versus THE UNION OF INDIA	MR T KALITA J DASGUPTA A KALITA MISS C S MARAK MD IMRAN	SC, DRI

LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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12)	MR. R C DAS	01-08-2024	To	16-08-2024
13)	MS. D GHOSH	05-08-2024	To	06-08-2024
14)	MR D K BORDOLOI	06-08-2024	To	06-08-2024
15)	MR. O P BHATI	05-08-2024	To	11-08-2024
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./1409/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,5th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

57	CRP(IO)/282/2024 B/O	PALASH PHUKAN Versus MD. ARIF ZAMAN @ RATUL	MR. M DUTTA MR K M BORA	
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ORDERS

58	I.A.(Civil)/2325/2024 B/O in MFA/14466/2023 WITH MFA/14466/2023 (Filing Number) WITH I.A.(Civil)/8206/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus PRASENJIT PAUL AND ANR. NATIONAL INSURANCE COMPANY LTD Versus PRASENJIT PAUL AND ANR. H NATIONAL INSURANCE COMPANY LTD Versus PRASENJIT PAUL AND ANR. H	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. R GOSWAMI MR. R GOSWAMI	
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HEARING

59	RSA/240/2010 WITH LCR, B/O	SMTI GITA DEVI, Versus SMTI JAMUNA DEVI and 4 ORS,	MR.B C DAS MR.S DUTTA	
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LEAVE NOTE OF ADVOCATES FOR 05/08/2024

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 5TH DAY OF AUGUST, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

[COURT NO: 14]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

MOTION

1. AB 109/2024

NANGRAM TADO
VERSUS
THE STATE OF AP

TABIT TAPAK
ASO DALBONG

PP OF AP